

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

Item No. 135  
**(IB)-169(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Magad Realtors Pvt. Ltd.

.... Respondent

**Under Section 7 of IBC.**

**Order delivered on 30.03.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

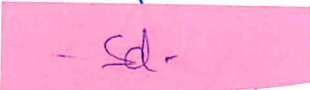
**PRESENT:**

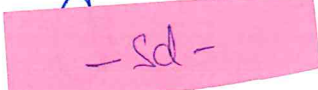
For the Applicant/petitioners : -

For the respondent : Mr. Sanjay Bhatt & Ms. Niharika  
Sharma, Advs. for the RP

**ORDER**

List on 11.05.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

30.03.2021  
Aarti Makker